

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 623
ANSWERED ON 25TH JULY, 2024**

FEE PLAZAS IN TAMIL NADU

**623. SHRI SELVAM G:
SHRI C N ANNADURAI:
SHRI NAVASKANI K:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the number of fee plazas that are currently operational on National Highways in Tamil Nadu;

(b) the details of specific steps being taken to manage and optimize the collection of fees at fee plazas on National Highways in Tamil Nadu to ensure efficiency and minimal disruption to traffic flow;

(c) whether there has been any assessment/review of the impact of fee plazas on traffic and commuter convenience along National Highways in Tamil Nadu and if so, the details thereof; and

(d) whether the Government proposes to expand or optimize the network of fee plazas on National Highways in Tamil Nadu, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) There are a total of 68 user fee plazas currently operational on National Highways in the State of Tamil Nadu.

(b) User-fee on National Highways is being collected as per the provisions of applicable Fee Rules.

As a specific step, NHAI has implemented Electronic Toll Collection (ETC) system through FASTag in all the lanes of fee Plazas across the country including Tamil Nadu in order to manage and optimize the collection of fees to ensure efficiency and minimal disruption to traffic flow.

(c) A nationwide Impact Assessment study for National Electronic Toll Collection (NETC) Program through FASTag was conducted on sample user fee plazas basis across country including some fee plazas of Tamil Nadu by National Highways Authority of India (NHAI) through consultant. The finding of above study reflects that after implementing ETC system, average waiting time at fee plazas has been reduced from 734 Seconds to 47 Seconds in Financial Year 2022.

(d) No, Sir. Fee Plazas are established on the National Highways as per the applicable National Highways Fee Rules and the respective Concession Agreement.
